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Date: 07/12/2025

(2024) 10 CAT CK 0020

Central Administrative Tribunal Principal Bench, New Delhi

Case No: Original Application No. 4041 Of 2024

Chandra Singh Bora (Male)

APPELLANT

۷s

Union Of India, Through Secretary, Ministry Of Defence, Government Of India, Raksha

Bhawan, New Delhi. & Ors.

RESPONDENT

Date of Decision: Oct. 18, 2024

Hon'ble Judges: D. S. Mahra, Member (J); Varun Sindhu Kul Kaumudi, Member (A)

Bench: Division Bench

Advocate: Anand Kumar Pandey, T C Aggarwal

Final Decision: Dismissed

Judgement

- D. S. Mahra, Member (J)
- 1. Learned counsel for the applicant seeks permission to withdraw the O.A.
- 2. In view of the statement made by the learned counsel for the applicant, permission to withdraw the O.A. is granted.
- 3. Accordingly, the O.A./4041/2024 is dismissed as withdrawn. No costs.